

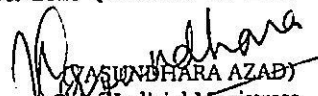
**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: WEST DISTRICT: TIS HAZARI COURTS  
DELHI**

**MODIFICATION IN DUTY ROSTER OF JUDICIAL MAGISTRATE FIRST CLASS  
FOR THE MONTH OF DECEMBER -2025**

Pursuance to the order no. 46/DHC/Gaz-IIB/G-7/V.I.E 2(a)/2025 dated 18-11-2025 of Hon'ble High Court of Delhi, New Delhi for postings/transfers in the Delhi Judicial Service & in view of the written request of Sh. Tanmay Batham, Ld. JMFC (NI Act)-03 West District, Delhi (Duty Magistrate on 05-12-2025) for exchange of his duty, the following modification in the Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of December-2025 (reference No 2877-2972/CJM(West)DR/2025 Dated 18-11-2025) is being made:-

Sr. No.	Name of the Judicial Magistrate First Class	Working days	Holiday	Room No.
01	Sh. Shashank Nandan Bhatt. JMFC-02 R/o B-104, Naveen Apartments Dwarka, Sector-05, New Delhi-110075	05-12-2025		356
02	Sh. Anshul Singhal, Ld. JMFC-04 R/o Flat No. 706, KKD Judicial Residential Complex, Type-IV, Karkardoom, Delhi 110032	06-12-2025	21-12-2025 (SUNDAY)	268
03	Ms. Shivangi Mangla, Ld. JMFC(NI Act)- 05 R/o House No. 90, Upper Ground Floor, Pocket 4 & 5, Sector 23, Rohini Delhi.		07-12-2025 (Sunday)	508 5 <sup>th</sup> Floor (Extm. Block)
04	Sh. Tanmay Batham, JMFC(NI Act-03) R/o Flat No. 101, Himvarsha Apartment, IP Extension. Delhi -110092	09-12-2025		103 (CBA-II)
05	Ms. Disha Langan, Ld. JMFC (Mahila Court-05) R/o 25-C, GH-10, Sunder Apartments, Paschim Vihar, New Delhi -110087		14-12-2025 (Sunday) 31-12-2025 (Winter Vacation)	353
06	Ms. Aishwarya Singh Kashyap, Ld. JMFC-10 R/o GH 54 Windsor Park Apartments, Vaibhav Khand, Indrapuram Ghaziabad UP-201014	15-12-2025		345

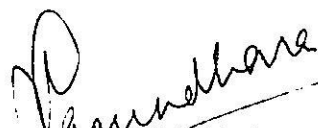
Rest of the conditions shall remain unchanged in the Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of December-2025 (reference No 2877-2972/CJM(West)/DR/2025 dated 18-11-2025).

  
**VASUNDHARA AZAD**  
Chief Judicial Magistrate  
West District, Delhi  
Dated, Delhi the 21-11-2025

No. 2989-3043 CJM(West)/DR/2025

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi  
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Ld. Principal District & Sessions Judge, (HQ), Delhi
03. The Ld. Principal District & Sessions Judge, (West), Delhi
04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The Ld. CJM, all District, Delhi/New Delhi,
07. The Ld. ACJM & All Ld. Judicial Magistrate First Class West District, Tis Hazari Courts, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi.
15. For Uploading on centralized web-site through LAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Care Taking Branch (Hq) & West Tis Hazari Courts, Delhi
18. The Reader to the court of undersigned.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
21. Office file

  
Chief Judicial Magistrate  
West District, Delhi